

ORISSA HIGH COURT

FILING REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/26329/2026	JUGENDRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS 	GAISILET /191 /2026 	AOR20220001487C202600120
2	D-BLAPL/26341/2026	MD. FARHAN KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS 	CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /11 /2026 	
3	D-BLAPL/26346/2026	BIJU BEHERA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS 	BARBIL /197 /2026 	
4	D-BLAPL/26351/2026	PRAKASH SWAIN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS 	KHANDAGIRI P.S. /320 /2026 	
5	D-BLAPL/26354/2026	SUMANTA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARI DA VS 	SAMBALPUR SADAR /83 /2024 	
6	D-BLAPL/26357/2026	SANTOSH K PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	NO DEPT.MAN @ SMO VS 	BUGUDA /94 /2026 	
7	D-BLAPL/26360/2026	TANA@KIRAN KUMAR MAJHI VS STATE OF ODISHA	GURUPRASAD BEHERA VS 	BALIAPAL /55 /2024 	AOR20220000925C202600063
8	D-BLAPL/26361/2026	RADHU KISKU VS STATE OF ODISHA	KULDEEP MOHANTY VS 	TIRING /125 /2026 	AOD20240000012C202600262
9	D-BLAPL/26365/2026	SALIM @ SALIMUDDIN KHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS 	RENGALI /27 /2001 	
10	D-BLAPL/26368/2026	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS 	BASTA /346 /2026 	
11	D-BLAPL/26370/2026	SUBRAT PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS 	/ /0 	

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12	D-BLAPL/26371/2026	TAPAN ADSULIA @ BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /17 /2025 () //	
13	D-BLAPL/26375/2026	PRADEEP @ PRADIPTA KUMAR ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /54 /2016 () //	
14	D-BLAPL/26376/2026	BANAMALI BEHERA @ BARUN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /159 /2026 () //	
15	D-BLAPL/26377/2026	SOUBHAGYA RANJAN PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
16	D-BLAPL/26378/2026	PRAVENDRA KUMAR VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /157 /2026 () //	
17	D-BLAPL/26379/2026	NNAMDI STANLEY MBAMALU @ GERMAN VS STATE OF ODISHA	SURJYASMITA PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /10 /2024 () //	
18	D-BLAPL/26382/2026	CHANDAN NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	ASKA /266 /2026 () //	
19	D-BLAPL/26385/2026	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	SHERAGADA /464 /2023 () //	
20	D-BLAPL/26387/2026	NIRANJAN MAHARANA @ KOKI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	RAMBHA (KHALLIKOTE) /731 /2023 () //	
21	D-BLAPL/26392/2026	DILLIP RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	RAIRAKHOL /47 /2026 () //	AOD20240000391C202600073
22	D-BLAPL/26407/2026	LAXMAN MUNDARY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANDOMUNDA /18 /2026 () //	AOR20220003722C202600158
23	D-BLAPL/26414/2026	SK.ISLAM KHAN	RAJJEET ROY	/ /	AOR20220001462C202600100

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		VS	VS	0	
		STATE OF ODISHA		//	
24	D-CMP/40951/2026	RABINDRA SAHU	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		GOPAL MEHER		//	
25	D-CMP/40956/2026	LAMBODAR GIRI	MANAS RANJAN BAUG	//	AOR20220002374C202600115
		VS	VS	0	
		DAMBARUDHAR PRADHAN		//	
26	D-CMP/41012/2026	PARAMANANDA ROUT	DHANESWAR BARIK	//	AOD20250000498C202600073
		VS	VS	0	
		RAJ KUMAR SAHOO		//	
27	D-CONTC/40908/2026	MADHUSMITA SWAIN	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//			
28	D-CONTC/40909/2026	SUDHASMITA SWAIN	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//			
29	D-CONTC/40913/2026	BABULA PRADHAN	ADV.	//	
		VS	VS	0	
		UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST(KL), ORISSA		//	
30	D-CONTC/40916/2026	PURNA PRADEEP MUDULI	PITAMBAR PANDA	//	
		VS	VS	0	
		S.ASWASTI, I.A.S		//	
31	D-CONTC/40919/2026	DR. SAMAPIKA MAHARANA	ADV.	//	
		VS	VS	0	
		ASWATHI S., IAS		//	
32	D-CONTC/40931/2026	PRAFULLA KUMAR PANDA	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		PURNA CHANDRA BARIHA, D.E.O., KEONJHAR		//	
33	D-CONTC/40940/2026	MANOJ SWAIN	ADV.	//	
		VS	VS	0	
		SASMITA BEHERA, OAS, B.D.O., ASTARANGA		//	
34	D-CONTC/40957/2026	PRADIP KUMAR MAHAPTRA	Sandhyarani Pani	//	AOR20230000010C202600139
		VS	VS	0	

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35	D-CONTC/40965/2026	Aravind Agrawal And Another KALI CHARAN BEHERA VS	ADV. VS	// // 0	
36	D-CONTC/40972/2026	BIBHAS RANJAN PANIGRAHI, OAS, TAHASILDAR, KHURDA D.V.NAGESWARA RAO VS	ADV. VS	// // 0	
37	D-CONTC/40978/2026	PRINCIPAL CHEIF SECURITY COMMISSIONER (RPF), BHUBANESWAR M.C. OF G.P.HIGH SCHOOL, SUNALARMBHA VS	ADV. VS	// // 0	
38	D-CONTC/40980/2026	DR.N.THIRUMALA NAIK, IAS M.C. OF LENKUDIPADA HIGH SCHOOL, LENKUDIPADA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
39	D-CONTC/40983/2026	DR.N.THIRUMALA NAIK, IAS TUNILATA SWAIN VS	ADV. VS	// // 0	
40	D-CONTC/40999/2026	THE TAHASILDAR, MAHAKALPADA M/S CENTRE FOR MANAGEMENT AND COMPUTER EDUCATION, KHURDA VS	ADARSH KUMAR VS	// // 0	
41	D-CONTC/41007/2026	AUROBINDO AGARAWAL, IAS Mahesh Chandra Kar VS	Sandhyarani Pani VS	// // 0	AOR20230000010C202600140
42	D-CONTC/41008/2026	Aravind Agrawal And Another SUDHIR KUMAR ROUT VS	Sameer Kumar Das VS	// // 0	AOD20240000338C202600164
43	D-CONTC/41010/2026	PARESH NAYAK DHIRENDRA PUHAN VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600179
44	D-CONTC/41011/2026	S N GIRISH IAS ANURADHA PRADHAN VS	SUSANTA LENKA VS	// // 0	AOR20220001299C202600062
45	D-CRLA/26328/2026	SUNITA DASH, CDPO, TIKABALI CHHABILA BARIHA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR NANDA VS	// SAMBALPUR VIGILANCE /84 /2017 0 //	

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46	D-CRLA/26349/2026	BIBHUTI BHUSAN PURI VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	SATYABADI /350 /2020 () //	
47	D-CRLA/26394/2026	MRUTUNJAYA KADAMBAL VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /224 /2024 () //	AOR20220001298C202600049
48	D-CRLMA/26374/2026	PADMINI MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHAULIAGANJA /328 /2022 () //	
49	D-CRLMC/26327/2026 CRLMC/3053/2026	WILLIAM HENEJ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BALLIGUDA /144 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000247/2025	
50	D-CRLMC/26330/2026	SMRUTI@SMRUTIRANJAN BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /210 /2016 () //	AOR20220000371C202600108
51	D-CRLMC/26332/2026 CRLMC/3054/2026	SHANU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /62 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000042/2025	
52	D-CRLMC/26333/2026	SK. MANWAR VS RUSTAM NIZAMI	ABHISHEK DASH VS	// () //	AOD20240000186C202600066
53	D-CRLMC/26336/2026	KHIRODA KUMARI DEVI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600071
54	D-CRLMC/26344/2026	BABULU NAIK@BABLOO NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	RASOL /167 /2024 () //	AOR20220000053C202600069
55	D-CRLMC/26355/2026	KESHAB BHOI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /66 /2018 () //	
56	D-CRLMC/26359/2026	CHAGALA@PRATAP MALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BINJHARPUR /132 /2008 () //	
57	D-CRLMC/26362/2026	RATIKANTA PARIDA	PRATIK NAYAK	BARKOTE /161 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/26369/2026	PRADIPTA MALLIK	PRAKASH CHANDRA DASH	NISCHINTAKOILI /48 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/26384/2026	HARIOM JINDAL	BRAJA KISHOR PANDA	SINAPALI /142 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/26386/2026	SIBARAM GAMANGA	SUJIT KUMAR PATTNAIK	PATTAPUR (ASKA) /204 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/26389/2026	PRASANTA KUMAR PATRA	BAIBASWATA PANIGRAHI	BERHAMPUR TOWN /200 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/26390/2026	PRAFULLA KUMAR PRADHAN	DEEPAK RANJAN PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/26395/2026	MILAN PAL	BANITA KUMARI SETHY	MOHANA /190 /2022	AOR20260000183C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/26396/2026	JAGAT RANJAN JENA	BHARAT BHUSAN ROUTH	BANAPUR P.S. /257 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/26398/2026	SANTANU KUMAR SAHOO	CHANDRAKANTA NAYAK	TIRTOL /482 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/26400/2026	K.SANTOSH KUMAR DORA	PRASANTA KUMAR PANDA	JARADA /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/26401/2026	JAGU @ JAGABANDHU MOHANTY	LAGNAJIT PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/26402/2026	MAUDI MAHENDRA@M. MAHENDRA KUMAR	SUSANTA KUMAR JETHY	JARADA /134 /2024	
		VS	VS	()	

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69	D-CRLMC/26405/2026	STATE OF ODISHA DR. SUBRAT KUMAR MAJHI @ DR. SUBRAT KU MAJHI VS	MITABH MISHRA VS	// MAHILA P.S.(BBSR) /284 /2026 ()	
70	D-CRLMC/26406/2026	STATE OF ODISHA BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN VS	BIJAY KUMAR BEHERA VS	// NIRAKARPUR /240 /2026 ()	AOR20220001736C202600216
71	D-CRLMC/26409/2026	STATE OF ODISHA SWAROP RANJAN MALLICK @ SWAROOP RANJAN MALLICK VS	KSHIROD KUMAR ROUT VS	// SAHID NAGAR P.S. /14 /2024 ()	
72	D-CRLMC/26411/2026	STATE OF ODISHA RAJ KISHORE SWAIN @ MOHANTY VS	SRICHARAN DAS VS	// MAHILA P.S. BUXIBAZAR /47 /2010 ()	
73	D-CRLMC/26415/2026	STATE OF ODISHA SUKANT KUMAR SINGH @ SUKANTA SINGH VS	SUBHRAJEET SAHOO VS	// / /0 ()	
74	D-CRLMP/26339/2026	STATE OF ODISHA MANOJ KANTA BEHERA VS	ARIJEET MISHRA VS	// / /0 ()	
75	D-CRLMP/26340/2026	STATE OF ODISHA SUNDAR JAMUDA VS	SUSANT KUMAR MOHANTY VS	// / /0 ()	
76	D-CRLMP/26345/2026	STATE OF ODISHA M/S. KARAM CHAND THAPAR @ BROS (COAL SALES) @ BROS (COAL SALES) VS	SARAD KPR KSAI VS	// / /0 ()	
77	D-CRLMP/26347/2026	STATE OF ODISHA M/S. KARAM CHAND THAPAR @ BROS (COAL SALES) @ BROS (COAL SALES) VS	SARAD KPR KSAI VS	// / /0 ()	
78	D-CRLMP/26350/2026	STATE OF ODISHA KHITISH CH. ROUT @ KHITISH CHANDRA ROUT VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()	
79	D-CRLMP/26381/2026	STATE OF ODISHA M/S. EMPHORIA WORKS PVT. LTD., BHUBANESWAR VS	BISHNU PRASAD PRADHAN VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/26383/2026	DIBYA NARAYAN SAHOO VS STATE OF ODISHA	SARADA DASH VS	// 0 0 //	
81	D-CRLMP/26388/2026	SIMA PRADHAN VS STATE OF ODISHA	ABIT SAHU VS	TALABANIA /245 /2026 0 //	AOD20230001163C202600007
82	D-CRLMP/26410/2026	SUNIL CHANDA PANDA VS STATE OF ODISHA	MITALEE JESTHI VS	// 0 0 //	
83	D-CRLREV/26334/2026	JUBRAJ SAHU @ RAJ VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	GAISILET /27 /2026 0 //	
84	D-CRLREV/26397/2026	ANAND BADAIAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 0 //	
85	D-CRLREV/26418/2026	RAJANIKANTA SWAIN VS NIRMAL CHANDRA DHAL	RANJAN KUMAR ROUT VS	// 0 0 //	AOR20260000273C202600032
86	D-CRP/40938/2026	RAM CHANDRA TUDU VS TUSHARKANTA TUDU	PRAJNA SARITA MOHANTY VS	// 0 0 //	
87	D-FAO/40976/2026	TRILOCHAN BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 0 //	
88	D-FAO/41014/2026	PRINCIPAL OF HIGHER EDUCATION DEPT VS BIRANCHI NARAYAN PARIDA	GOVT OF ODISHA VS	// 0 0 //	LOD20240000172C202600295
89	D-JCRLA/26331/2026	BALAKRUSHNA KANHAR VS STATE OF ODISHA	ADV. VS	KHAJURIPADA /80 /2015 0 //	
90	D-LAA/40952/2026	LAND ACQUISITION ZONE OFFICER ,ZONE III, RENGALI RIGHT CANAL SYSTEM OF DEBENTOR ODISHA VS NALU NAIK	SWARNIM BEHRA SINGH VS	// 0 0 //	LOD20240000200C202600294
91	D-LAA/40953/2026	LAZO ZONE 3 RENGALI RIGHT CANAL SYSTEM OF DEBENTOR ODISHA	DEBENTOR ODISHA	//	LOD20240000172C202600292

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		VS	VS	0	
		SUBHASH CHANDRA MOHANTY		//	
92	D-MACA/40912/2026	PUSHPANJAI @ PUSHPANJALI KUMARI	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		BRIJ BHUSAN		//	
93	D-MACA/40920/2026	KULAMANI MALLIK	SUSANT KUMAR MOHANTY	//	
		VS	VS	0	
		THE REGIONAL TRANSPORT AUTHORITY, KALAHANDI		//	
94	D-MACA/41019/2026	RAMESH CHANDRA SETHY	DEBASISH PATNAIK	//	
		VS	VS	0	
		ASHOK KUMAR PRADHAN		//	
95	D-MATA/40941/2026	MAMINI DASH@MAMINI KUMARI DASH	ASHOK DAS	//	
		VS	VS	0	
		SASWAT KUMAR MISHRA@SASWAT MISHRA		//	
96	D-MATA/40971/2026	TARANI MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		MONALI TRIPATHY		//	
97	D-RSA/40932/2026	GOLAP PANDA	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		NIHAR RANJAN PANDA		//	
98	D-RSA/40933/2026	GOLAP PANADA	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		NIHAR RANJAN PANDA		//	
99	D-RVWPET/40945/2026	M/S.NM MANAGEMENT SERVICES, BHUBANESWARMIHIR KANTA RATH		//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-TRPCRL/26358/2026	MANAS KUMAR@MANAS DEY	PRAVAT KUMAR DAS	DHAMNAGAR /151 /2013	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WA/40917/2026	BASANTILATA NAYAK	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WA/40934/2026	BISWANATH SWAIN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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103	D-WA/40937/2026	CHIEF EXECUTIVE OFFICER, T.P.C.D.O.L., BHUBANESWAR KULAMANI BEHERA VS STATE OF ORISSA	AISWARIYA PRATAP JENA VS	// // 0 //	
104	D-WA/40997/2026	UDAYA KUMAR DAS VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //	
105	D-WA/41013/2026	DR. BHANJA KISHORE SETHY VS STATE OF ODISHA	JAGRUTI MOHANTY VS	// 0 //	
106	D-WA/41015/2026	COMMISSIONER CUM SECRETRAY OF HIGHER EDUCATION, ODISHA VS DR ABANI KUMAR MOHAPATRA	COMODODISHA VS	// 0 //	LOD20240000172C202600293
107	D-WA/41016/2026	SUBRATA KUMAR DAS VS STATE OF ODISHA	AISWARIYA PRATAP JENA VS	// 0 //	
108	D-WA/41017/2026	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS NILAMANI MANGARAJ	VS VS	// 0 //	LOD20240000200C202600295
109	D-WA/41018/2026	DR. HARIHAR SINGH VS STATE OF ODISHA	JAGRUTI MOHANTY VS	// 0 //	
110	D-WA/41025/2026	TP CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR VS NABAGHANA PRADHAN	ANWAR KUMAR SHRIVASTAVA VS	// 0 //	
111	D-WP(C)/40906/2026 WP(C)/27909/2026	KRUPASINDHU SAHOO VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
112	D-WP(C)/40907/2026	GHANASHYAM KHILAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
113	D-WP(C)/40910/2026	BIJAYA KETAN MAHARANA VS STATE BANK OF INDIA, NARODA BRANCH, KHURDHA	BIPIN KUMAR NAYAK VS	// 0 //	

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114	D-WP(C)/40911/2026	KRUSHNA CHANDRA MOHARANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS STATE OF ODISHA	// 0 //	
115	D-WP(C)/40914/2026	M/S JSW STEEL LIMITED, KENDUJHAR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS STATE OF ODISHA	// 0 //	
116	D-WP(C)/40915/2026 WP(C)/27936/2026	ASHOK KUMAR DASH VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS STATE OF ODISHA	// 0 //	
117	D-WP(C)/40918/2026	ASUTOSH SAHU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS STATE OF ODISHA	// 0 //	AOD20240000338C202600162
118	D-WP(C)/40921/2026	TAPASWANI BARGE VS STATE OF ODISHA	GHANASHYAM BANJI VS STATE OF ODISHA	// 0 //	
119	D-WP(C)/40922/2026	TAPASWANI BARGE VS STATE OF ODISHA	GHANASHYAM BANJI VS STATE OF ODISHA	// 0 //	
120	D-WP(C)/40923/2026	SUPRIYA NAYAK VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS STATE OF ODISHA	// 0 //	
121	D-WP(C)/40924/2026	SWAPNIL SWAIN VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS STATE OF ODISHA	// 0 //	
122	D-WP(C)/40925/2026	ARIANA ASSOCIATION OF ALLOTTEES, BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	SWETAM KUMAR ACHARYA VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	// 0 //	
123	D-WP(C)/40926/2026	ABHAYA KUMAR PARIDA VS STATE OF ODISHA	PRATAP KESHARI DEO VS STATE OF ODISHA	// 0 //	
124	D-WP(C)/40927/2026	BANABIHARI GHADI VS COLLECTOR CUM CHAIRMAN, DISTRICT LEVEL BANKERS COMMITTEE, NAYAGARH	NIRANJAN LENKA VS COLLECTOR CUM CHAIRMAN, DISTRICT LEVEL BANKERS COMMITTEE, NAYAGARH	// 0 //	
125	D-WP(C)/40928/2026	MADHABA CHANDRA SAHOO	BIJAYA KUMAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DIRECTOR OF MINOR MINERALS, BHUBANESWAR		//	
126	D-WP(C)/40929/2026	AZIMUDDIN KHAN	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/40930/2026	ARUN RANJIT SAHU	SATYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/40935/2026	DILLIP KUMAR MEHER @ BRAHMANANDA MEHER	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/40936/2026	AMITA NAYAK	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/40939/2026	SNIGDHA ROUT	ARUPA NANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/40942/2026	KASHINATH SAHOO	SATYABRATA PANDA	//	AOR20240000004C202600054
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/40943/2026	SRIKRISHNA MAHARANA	DEBADUTTA KANUNGO	//	AOD20240000798C202600025
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/40944/2026	ASHOK SHRICHANDAN	HARAPRASAD PANDA	//	AOR20220001711C202600017
		VS	VS	0	
		UNION OF INDIA		//	
134	D-WP(C)/40946/2026	MADHU MARIK	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/40947/2026	RADHARANI SAHANI	MITHUN DAS	//	
	WP(C)/27983/2026	VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/40948/2026	GOPABANDHU BARIK	GAGAN BIHARI SINGH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/40949/2026	STATE OF ODISHA SUJIT KUMAR SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0	
138	D-WP(C)/40950/2026	THE COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR PRASANT KUMAR DAS VS	MANORANJAN PADHI VS	// // 0	
139	D-WP(C)/40954/2026	STATE OF ODISHA PRATAP KUMAR DHAL SAMANTA VS	SAMEER KUMAR DAS VS	// // 0	AOD20240000338C202600163
140	D-WP(C)/40955/2026	STATE OF ODISHA BINOD BIHARI NAYAK VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600255
141	D-WP(C)/40958/2026	STATE OF ODISHA BHASKAR GOCHHAYAT VS	KRUSHNA CHANDRA DASH VS	// // 0	
142	D-WP(C)/40959/2026	STATE OF ODISHA DEBA PRAKASH PANDA VS	KRUSHNA CHANDRA DASH VS	// // 0	
143	D-WP(C)/40960/2026	STATE OF ODISHA JAGULAL SAHU VS	ALOK KUMAR PANDA VS	// // 0	
144	D-WP(C)/40961/2026	STATE OF ODISHA SURYA NARAYAN MISHRA VS	ALOK KUMAR PANDA VS	// // 0	
145	D-WP(C)/40962/2026	STATE OF ODISHA RANJUSHREE MEHER VS	AJAYA KUMAR PRADHAN VS	// // 0	
146	D-WP(C)/40963/2026	STATE OF ODISHA RADHA MOHAN DAS VS	KUNAL KUMAR SWAIN VS	// // 0	
147	D-WP(C)/40964/2026	STATE OF ODISHA ABHISEK MAJUMDAR VS	AJIT KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/40966/2026	SAMBAL JOINT FARMING CO-OPERATIVE SOCIETY VS STATE OF ODISHA	PRASAD KUMAR SATAPATHY VS KUNAL KUMAR SWAIN	// 0 //	
149	D-WP(C)/40967/2026	JITENDRA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
150	D-WP(C)/40968/2026	ALEKHA CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
151	D-WP(C)/40969/2026	JIROSALAM SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS SUKANTA KUMAR DALAI	// 0 //	
152	D-WP(C)/40970/2026	SURYA KUMAR BATU VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS SOUBHAGYA KUMAR RATH	// 0 //	AOR20220004309C202600047
153	D-WP(C)/40973/2026	KALPANA SAHOO VS STATE OF ODISHA	SHIVASANKAR MOHANTY VS SHIVASANKAR MOHANTY	// 0 //	
154	D-WP(C)/40974/2026	KNIIT NET INDUSTRIES PRIVATE LIMITED, KHURDA VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR	SITANSHU KUMAR DEY VS SITANSHU KUMAR DEY	// 0 //	
155	D-WP(C)/40975/2026	DIBAKAR NAIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS TUSAR KUMAR MISHRA	// 0 //	
156	D-WP(C)/40977/2026	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS PRAMOD KUMAR MISHRA	// 0 //	
157	D-WP(C)/40979/2026	ZONAL MANAGER, UCO BANK, BALASORE VS BIDYADHAR MALLICK	BIBEKANANDA UDGATA VS BIBEKANANDA UDGATA	// 0 //	
158	D-WP(C)/40981/2026	MAMTA BHOI @ MAMATA BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS SUNIL KUMAR PANDA	// 0 //	
159	D-WP(C)/40982/2026	DEBAKANTA TRIPATHY	PRAKASH CHANDRA DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
160	D-WP(C)/40984/2026	VS STATE OF ODISHA BINAMI SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600250
161	D-WP(C)/40985/2026	VS STATE OF ODISHA UTTAMI SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600249
162	D-WP(C)/40986/2026	VS STATE OF ODISHA ERANA SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600248
163	D-WP(C)/40987/2026	VS STATE OF ODISHA SUBASH SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600247
164	D-WP(C)/40988/2026	VS STATE OF ODISHA PHILMAN SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600246
165	D-WP(C)/40989/2026	VS STATE OF ODISHA ISAKA SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600245
166	D-WP(C)/40990/2026	VS STATE OF ODISHA M/S.ANNAPURNA ENGINEERING AND CONSTRUCTION	VS ANANT MOHAN SARANGI	0 // //	
167	D-WP(C)/40991/2026	VS STATE OF ODISHA BASANTA SABAR	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600244
168	D-WP(C)/40992/2026	VS STATE OF ODISHA KARANIYAL SABAR @ SABAR KARANIYAL	VS SOUBHAGYA KUMAR DASH	0 // //	AOR20220001631C202600251
169	D-WP(C)/40993/2026	VS STATE OF ODISHA SUPRIYA SAHOO	VS ANAND CHANDRA SWAIN	0 // //	AOD20240000548C202600015
170	D-WP(C)/40994/2026	VS STATE OF ODISHA M/S.ANNAPURNA ENGINEERING AND CONSTRUCTION	VS ANANT MOHAN SARANGI	0 // //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/40995/2026	STATE OF ODISHA BIJAY KUMAR SETHI VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// // 0 //	AOD20240000116C202600017
172	D-WP(C)/40996/2026	SOMANATH MUDULI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
173	D-WP(C)/40998/2026	BHABANI SANKAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
174	D-WP(C)/41000/2026	DHIRENDRA SAHU VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //	
175	D-WP(C)/41001/2026	HARA PRIYA BISHOI VS STATE OF ODISHA	BISWAPRIYA KANUNGO VS	// 0 //	
176	D-WP(C)/41002/2026	SHREE BISHNU MEDICAL COLLEGE AND HOSPITAL, MAHUR, KANMAR MOHAPATRA VS NATIONAL MEDICAL COMMISSION, NEW DELHI	MAHUR KANMAR MOHAPATRA VS	// 0 //	
177	D-WP(C)/41003/2026	DR.DIGAMBAR GIRI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
178	D-WP(C)/41004/2026	DEBASIS PATI VS SWARNAPRAVA RATHA	BHASKAR CHANDRA PANDA VS	// 0 //	
179	D-WP(C)/41005/2026	DEBASIS PATI VS SWARNAPRAVA RATHA	BHASKAR CHANDRA PANDA VS	// 0 //	
180	D-WP(C)/41006/2026	DIBYA RANJAN BISWAL VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
181	D-WP(C)/41009/2026	VALVE TECH INDUSTRIES, RAIGAD, NAVI MUMBAI VS SURESH CHANDRA PATTANAYAK	SOUMYA MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/41020/2026	PARSURAMA SABAR VS STATE OF ODISHA REPRESENTED THROUGH ITS SECRETARY REVENUE DEPARTMENT	Soubhagya Kumar Dash VS Soubhagya Kumar Dash	// 0 //	AOR20220001631C202600253
183	D-WP(C)/41021/2026	LEBIO SABAR VS STATE OF ODISHA REPRESENTED THROUGH ITS SECRETARY REVENUE DEPARTMENT	Soubhagya Kumar Dash VS Soubhagya Kumar Dash	// 0 //	AOR20220001631C202600252
184	D-WP(C)/41022/2026	RUTA SABAR VS STATE OF ODISHA REPRESENTED THROUGH ITS SECRETARY REVENUE DEPARTMENT	Soubhagya Kumar Dash VS Soubhagya Kumar Dash	// 0 //	AOR20220001631C202600254
185	D-WP(C)/41023/2026	PRAMOD KUMAR BARAL VS STATE OF ODISHA	Amit Kumar Saa VS Amit Kumar Saa	// 0 //	AOR20220001583C202600247
186	D-WP(C)/41024/2026	JITENDRA KUMAR RANA VS State Of Odisha	Bijay Kumar Behera VS Bijay Kumar Behera	// 0 //	AOR20220001736C202600218
187	D-ABLAPL/26326/2026	ANIL KUMAR DAS VS STATE OF ODISHA	GANESH PRASAD SAMAL VS GANESH PRASAD SAMAL	BIDANASI /183 /2026 0 //	
188	D-ABLAPL/26335/2026	NILAKANTHA DAS@BAPUN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS RAKESH KUMAR MALLICK	SUNDARGARH TOWN /597 /2025 0 //	AOD20260000268C202600010
189	D-ABLAPL/26337/2026	SUVADRA JENA @ SUBHADRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS AMULYA RATNA PANDA	NAIKANI-DIHI /41 /2026 0 //	
190	D-ABLAPL/26338/2026	AKSHAY KUMAR SAHOO @ AKSHAY SAHU VS STATE OF ODISHA	RAKESH BEHERA VS RAKESH BEHERA	KASHIPUR /214 /2026 0 //	
191	D-ABLAPL/26342/2026	PRIYADARSHINI PRADHAN VS STATE OF ODISHA	HARAPRASAD PANDA VS HARAPRASAD PANDA	KULIANA /134 /2026 0 //	AOR20220001711C202600015
192	D-ABLAPL/26343/2026	SAGAR KUMAR PRADHAN VS STATE OF ODISHA	HARAPRASAD PANDA VS HARAPRASAD PANDA	KULIANA /134 /2026 0 //	AOR20220001711C202600016
193	D-ABLAPL/26348/2026	PRADIP KUMAR BEHURA	VIVASWAT MOHAPATRA	//	AOR20220001551C202600040

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FILING REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/26352/2026	HAREKRUSHNA BERA	SAMARENDRA BAHADUR	BANSADA /236 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/26353/2026	PAWAN KHANNA	SUCHISMITA SARANGI	CYBER CRIME AND ECO. OFFENCE, CUTTACK /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/26356/2026	SK. SAFFIRUDDIN @ SK. SAFIR	AMULYA RATNA PANDA	JALESWAR /323 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/26363/2026	RITA TULI @ RITU BERY	BINAYA BHUSAN ROUTRAY	KHANDAGIRI P.S. /479 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/26364/2026	ASISH KUMAR PATRA @ RAJA	SUJATA JENA	CUTTACK SADAR /580 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/26366/2026	AKASH RANJAN PANDEY	BIREN SANKAR TRIPATHY	PUINTALA /343 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/26367/2026	AMIT BIKRAM PATTNAYAK	KSHIROD KUMAR SAHOO	BANARAPAL /472 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/26372/2026	NAMITA PATTNAIK	PRAVASH CHANDRA JENA	KHURDA MODEL /471 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/26373/2026	BHARAT BEHERA	BIBHUTI RANJAN MOHANTY	KONARK /239 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/26380/2026	MUNA JENA @ SANKARSAN JENA @ SANKARSHAN MANDAL	MUNGU NANDY	BERHAMPUR SADAR /532 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/26391/2026	TAPAN KUMAR MAJHI	RAKESH KUMAR SARANGI	PANIKOILI /305 /2026	AOR20240001079C202600014
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/26393/2026	STATE OF ODISHA BANTY DASH VS	SANKAR PRASAD PADHI VS	// AINTHAPALI /370 /2025 ()	AOR20230000459C202600008
206	D-ABLAPL/26399/2026	STATE OF ODISHA RAMAMANI BIT VS	BANSHIDHAR SATAPATHY VS	// / /2026 ()	
207	D-ABLAPL/26403/2026	STATE OF ODISHA KANHUCHARAN SINGH @ KANHA VS	LOKESH GOURAV MOHARANA VS	// CDA-II /174 /2026 ()	
208	D-ABLAPL/26404/2026	STATE OF ODISHA GOPARANJAN MUDA @ GOPA VS	LOKESH GOURAV MOHARANA VS	// CDA-II /174 /2026 ()	
209	D-ABLAPL/26408/2026	STATE OF ODISHA SURAT RAJ NANDI @ SURATIBALA NANDI VS	PRAMOD KUMAR JENA VS	// BALIAPAL /335 /2026 ()	
210	D-ABLAPL/26412/2026	STATE OF ODISHA MANORANJAN TRIPATHY VS	KISHORE CHANDRA KAR VS	// PAHALA /365 /2026 ()	
211	D-ABLAPL/26413/2026	STATE OF ODISHA RAEES RAZA @ RAHISH VS	BISWARANJAN DALAI VS	// KUTRA /316 /2025 ()	AOR20220003722C202600159
212	D-ABLAPL/26416/2026	STATE OF ODISHA PITAMBER DHUPAL @ CHINTU VS	PARSURAM PANDA VS	// BHADRAK TOWN /505 /2026 ()	
213	D-ABLAPL/26417/2026	STATE OF ODISHA MANOJ KUMAR SAHU @ MANOJ KUMAR SAHOO VS	SAYANTAN PANDA VS	// BHARATPUR PS /84 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :29/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/40938/2026 CRP/ /	RAM CHANDRA TUDU MP	PRAJNA SARITA MOHANTY	67/2026
2	D-CRLLP/15290/2026 CRLLP/ /	CBI MP	SARTHAK NAYAK	70/2026
3	D-TRPCRL/26358/2026 TRPCRL/ /	MANAS KUMAR@MANAS DEY MP	PRAVAT KUMAR DAS	71/2026
4	D-CMAPL/31497/2026 CMAPL/ /	RABINDRA NAYAK MP	ADV.	209/2026
5	D-CMAPL/35867/2026 CMAPL/ /	RABINDRA BAGAR MP	BINOD KUMAR HATI	210/2026
6	D-CRLMP/26410/2026 CRLMP/ /	SUNIL CHANDA PANDA MP	MITALEE JESTHI	294/2026
7	D-CRLMP/26410/2026 CRLMP/ /	SUNIL CHANDA PANDA MP	MITALEE JESTHI	295/2026
8	D-TRP(C)/31907/2026 TRP(C)/216/2026	MADHUBRATA DASH MP	ASWINI KUMAR DASH	299/2026
9	D-RPFAM/48157/2025 RPFAM/236/2026	TUSIL KUMAR MURMU MP	AVIRAM PATRA	387/2026
10	D-RPFAM/48939/2025 RPFAM/380/2025	SARBESWAR ROUT MP	SURYAKANTA DASH	388/2026
11	D-RPFAM/48939/2025 RPFAM/380/2025	SARBESWAR ROUT MP	SURYAKANTA DASH	389/2026
12	D-RVWPET/40821/2026 RVWPET/ /	SASMITA MISHRA MP	LAXMIKANTA TRIPATHY	420/2026
13	D-RVWPET/40853/2026 RVWPET/ /	KANGRESS SAHU MP	ANJAN KUMAR BISWAL	421/2026
14	D-RVWPET/40853/2026 RVWPET/ /	KANGRESS SAHU MP	ANJAN KUMAR BISWAL	422/2026
15	D-LAA/43052/2025 LAA/23/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	428/2026
16	D-LAA/72/2017 LAA/72/2017	NALINI PRABHA PATEL MP	M/S.SHIBANI SHANKAR PRADHAN	429/2026
17	D-LAA/72/2017 LAA/72/2017	NALINI PRABHA PATEL MP	M/S.SHIBANI SHANKAR PRADHAN	430/2026
18	D-LAA/72/2017 LAA/72/2017	NALINI PRABHA PATEL MP	M/S.SHIBANI SHANKAR PRADHAN	431/2026
19	D-LAA/40856/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, ZONE SWA, RANGALI MISHRA, ANSAC SYSTEM, DHENKANAL MP		432/2026
20	D-LAA/40856/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, ZONE SWA, RANGALI MISHRA, ANSAC SYSTEM, DHENKANAL MP		433/2026
21	D-LAA/40856/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, ZONE SWA, RANGALI MISHRA, ANSAC SYSTEM, DHENKANAL MP		434/2026
22	D-LAA/40952/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, ZONE SWA, RANGALI MISHRA, ANSAC SYSTEM, DHENKANAL MP		435/2026
23	D-LAA/40952/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, ZONE SWA, RANGALI MISHRA, ANSAC SYSTEM, DHENKANAL MP		436/2026
24	D-LAA/40952/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, ZONE SWA, RANGALI MISHRA, ANSAC SYSTEM, DHENKANAL MP		437/2026
25	D-MATA/40941/2026 MATA/ /	MAMINI DASH@MAMINI KUMARI DASH MP	ASHOK DAS	467/2026
26	D-CONTC/54572/2025	SATYENDRA KUMAR	SONITA BISWAL	

	CONTC/41/2026	MP		591/2026
27	D-CONTC/54572/2025	SATYENDRA KUMAR	SONITA BISWAL	
	CONTC/41/2026	MP		592/2026
28	D-CRLREV/24456/2026	SABNUM ARA BEGUM	SAROJ KUMAR PADHI	
	CRLREV/ /	MP		1017/2026
29	D-CRLREV/26334/2026	JUBRAJ SAHU @ RAJ	BHARAT BHUSAN ROUTRAY	
	CRLREV/ /	MP		1018/2026
30	D-CRLREV/26321/2026	ALLI AHAD	KISHORE KUMAR MISHRA	
	CRLREV/ /	MP		1019/2026
31	D-RSA/18236/2026	N. CHANDRA RAO REDDY	KSHIROD KUMAR ROUT	
	RSA/260/2026	MP		1259/2026
32	D-RSA/155/2004	DWARIKANATH KARNA	M/S.S.P.MISRA	
	RSA/155/2004	MP		1260/2026
33	D-RSA/155/2004	DWARIKANATH KARNA	M/S.S.P.MISRA	
	RSA/155/2004	MP		1261/2026
34	D-RSA/155/2004	DWARIKANATH KARNA	M/S.S.P.MISRA, SOUMYA MISHRA	
	RSA/155/2004	MP		1262/2026
35	D-RSA/281/2016	DASARATHI SAHU	MR.RABINDRA KU.SAHOO	
	RSA/281/2016	MP		1263/2026
36	D-RSA/40933/2026	GOLAP PANADA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		1264/2026
37	D-RSA/214/2019	IDAN BIBI	DINESH KUMAR MOHANTY	
	RSA/214/2019	MP		1265/2026
38	D-FAO/40976/2026	TRILOCHAN BISWAL	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		1265/2026
39	D-RSA/214/2019	IDAN BIBI	DINESH KUMAR MOHANTY	
	RSA/214/2019	MP		1266/2026
40	D-FAO/12844/2025	SK.ABDUL ROUF		
	FAO/661/2026	MP		1266/2026
41	D-RSA/214/2019	IDAN BIBI	DINESH KUMAR MOHANTY	
	RSA/214/2019	MP		1267/2026
42	D-RSA/214/2019	IDAN BIBI	DINESH KUMAR MOHANTY	
	RSA/214/2019	MP		1268/2026
43	D-RSA/37342/2026	SRI SRI THAKUR ANUKULA CHANDRA SANKAR MISHRA, SRINIVAS CHANDRAPUR		
	RSA/ /	MP		1269/2026
44	D-RSA/21591/2025	NIRANJAN BISWAL	SAMIR KUMAR MISHRA(SR. ADV.)	
	RSA/274/2025	MP		1270/2026
45	D-ABLAPL/22070/2025	RAJESH PATRA		
	ABLAPL/10026/2025	MP		1605/2026
46	D-ABLAPL/18922/2026	GAGAN MALIK @ DAS		
	ABLAPL/7583/2026	MP		1606/2026
47	D-ABLAPL/22565/2026	MUKESH KUMAR SAHOO@ MUKA SAHOO		
	ABLAPL/9010/2026	MP		1607/2026
48	D-ABLAPL/22069/2026	JITENDRA KUMAR BARAL @ JITENDRA BARAL		
	ABLAPL/8814/2026	MP		1608/2026
49	D-ABLAPL/21393/2026	UMESH KUMAR PUJARI		
	ABLAPL/8507/2026	MP		1609/2026
50	D-ABLAPL/24398/2026	KANHA SWAIN		
	ABLAPL/9519/2026	MP		1610/2026
51	D-ABLAPL/24416/2026	BAPINI SWAIN		
	ABLAPL/9531/2026	MP		1611/2026
52	D-CMP/36462/2026	MANOJ KUMAR DASH	PRAKASH KUMAR MISHRA	
	CMP/1350/2026	MP		1619/2026
53	D-CMP/40776/2026	JITENDRA NATH DAS	KAJAL SAHOO	
	CMP/ /	MP		1620/2026
54	D-CMP/40951/2026	RABINDRA SAHU	PABITRA KUMAR NAYAK	
	CMP/ /	MP		1621/2026
55	D-CMP/28356/2026	ANANNYA ANUSUYA NAIK		
	CMP/1060/2026	MP		1622/2026
56	D-CMP/34122/2026	ANANNYA ANUSUYA NAIK		
	CMP/1281/2026	MP		1623/2026
57	D-MACA/40912/2026	PUSHPANJAI @ PUSHPANJALI KUMARI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1947/2026

58	D-MACA/40920/2026 MACA/ /	KULAMANI MALLIK MP	SUSANT KUMAR MOHANTY	1948/2026
59	D-MACA/40920/2026 MACA/ /	KULAMANI MALLIK MP	SUSANT KUMAR MOHANTY	1949/2026
60	D-MACA/41019/2026 MACA/ /	RAMESH CHANDRA SETHY MP	DEBASISH PATNAIK	1950/2026
61	D-MACA/41019/2026 MACA/ /	RAMESH CHANDRA SETHY MP	DEBASISH PATNAIK	1951/2026
62	D-CRLA/26328/2026 CRLA/ /	CHHABILA BARIHA MP	AJAYA KUMAR NANDA	2266/2026
63	D-CRLA/26328/2026 CRLA/ /	CHHABILA BARIHA MP	AJAYA KUMAR NANDA	2267/2026
64	D-CRLA/26349/2026 CRLA/ /	BIBHUTI BHUSAN PURI MP	RAMANI KANTA PATTANAIK	2268/2026
65	D-CRLA/26349/2026 CRLA/ /	BIBHUTI BHUSAN PURI MP	RAMANI KANTA PATTANAIK	2269/2026
66	D-CRLA/35798/2024 CRLA/1219/2024	RAMAKRUSHNA PRADHAN MP	BHABANI SHANKAR DASPARIDA	2270/2026
67	D-CRLA/26394/2026 CRLA/ /	MRUTUNJAYA KADAMBAL MP	AMIT KUMAR SAHU	2271/2026
68	D-CRLMC/26320/2026 CRLMC/ /	SURYA NARAYAN PRADHAN MP	SUSANTA KUMAR LENKA	2341/2026
69	D-CRLMC/20195/2026 CRLMC/2519/2026	RABI SINGH MP		2342/2026
70	D-CRLMC/25550/2026 CRLMC/3047/2026	DR.DILLIP KUMAR PANDA MP	AJAYA KUMAR NANDA	2343/2026
71	D-CRLMC/22525/2026 CRLMC/2505/2026	ACHYUTA DIGAL MP		2344/2026
72	D-CRLMC/26336/2026 CRLMC/ /	KHIRODA KUMARI DEVI MP	SUDEEP KUMAR SARANGI	2345/2026
73	D-CRLMC/25499/2026 CRLMC/ /	ARINDAM MOHANTY MP	SANJAY KUMAR PATTANAIK	2346/2026
74	D-CRLMC/2271/2026 CRLMC/355/2026	GUPTA CHANDRA BIDIKA MP	M/S SUBIR PALIT (SR.ADV.), AMITABH MISHRA	2347/2026
75	D-CRLMC/26362/2026 CRLMC/ /	RATIKANTA PARIDA MP	PRATIK NAYAK	2348/2026
76	D-CRLMC/26384/2026 CRLMC/ /	HARIOM JINDAL MP	BRAJA KISHOR PANDA	2349/2026
77	D-CRLMC/26389/2026 CRLMC/ /	PRASANTA KUMAR PATRA MP	BAIBASWATA PANIGRAHI	2350/2026
78	D-CRLMC/26396/2026 CRLMC/ /	JAGAT RANJAN JENA MP	BHARAT BHUSAN ROUTRAY	2351/2026
79	D-CRLMC/26400/2026 CRLMC/ /	K.SANTOSH KUMAR DORA MP	PRASANTA KUMAR PANDA	2352/2026
80	D-CRLMC/26400/2026 CRLMC/ /	K.SANTOSH KUMAR DORA MP	PRASANTA KUMAR PANDA	2353/2026
81	D-CRLMC/26402/2026 CRLMC/ /	MAUDI MAHENDRA@M. MAHENDRA KUMAR MP	PRASANTA KUMAR JETHY	2354/2026
82	D-CRLMC/26405/2026 CRLMC/ /	DR. SUBRAT KUMAR MAJHI @ DR. SUBRAT KUMAR MAJHI MP	ANNU MAJHI MISHRA	2355/2026
83	D-CRLMC/26409/2026 CRLMC/ /	SWAROP RANJAN MALLICK @ SWAROOP KUMAR MALLICK MP	SHRADDHA KUMAR ROUT	2356/2026
84	D-CRLMC/26406/2026 CRLMC/ /	BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN MP	KULANANDA BEHERA	2357/2026
85	D-WA/40917/2026 WA/ /	BASANTILATA NAYAK MP	SOUMYA MISHRA	2744/2026
86	D-WA/40937/2026 WA/ /	KULAMANI BEHERA MP	AIWARIYA PRATAP JENA	2745/2026
87	D-WA/40937/2026 WA/ /	KULAMANI BEHERA MP	AIWARIYA PRATAP JENA	2746/2026
88	D-WA/40937/2026 WA/ /	KULAMANI BEHERA MP	AIWARIYA PRATAP JENA	2747/2026
89	D-WA/40937/2026	KULAMANI BEHERA	AIWARIYA PRATAP JENA	

	WA/ /	MP		2748/2026
90	D-WA/40997/2026	UDAYA KUMAR DAS	SAIBRATA RATH	
	WA/ /	MP		2749/2026
91	D-WA/41013/2026	DR. BHANJA KISHORE SETHY	JAGRUTI MOHANTY	
	WA/ /	MP		2750/2026
92	D-WA/41016/2026	SUBRATA KUMAR DAS	AISWARIYA PRATAP JENA	
	WA/ /	MP		2751/2026
93	D-WA/41013/2026	DR. BHANJA KISHORE SETHY	JAGRUTI MOHANTY	
	WA/ /	MP		2752/2026
94	D-WA/41016/2026	SUBRATA KUMAR DAS	AISWARIYA PRATAP JENA	
	WA/ /	MP		2753/2026
95	D-WA/41013/2026	DR. BHANJA KISHORE SETHY	JAGRUTI MOHANTY	
	WA/ /	MP		2754/2026
96	D-WA/41016/2026	SUBRATA KUMAR DAS	AISWARIYA PRATAP JENA	
	WA/ /	MP		2755/2026
97	D-WA/41018/2026	DR. HARIHAR SINGH	JAGRUTI MOHANTY	
	WA/ /	MP		2756/2026
98	D-WA/41013/2026	DR. BHANJA KISHORE SETHY	JAGRUTI MOHANTY	
	WA/ /	MP		2757/2026
99	D-WA/41016/2026	SUBRATA KUMAR DAS	AISWARIYA PRATAP JENA	
	WA/ /	MP		2758/2026
100	D-WA/41018/2026	DR. HARIHAR SINGH	JAGRUTI MOHANTY	
	WA/ /	MP		2759/2026
101	D-WA/41018/2026	DR. HARIHAR SINGH	JAGRUTI MOHANTY	
	WA/ /	MP		2760/2026
102	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	MR. LALATENDU SAMANTARAY (SR. ADV.), MR. HRUDANANDA MOHANTY	
	WP(C)/2140/2020	MP		16844/2026
103	D-WP(C)/40906/2026	KRUPASINDHU SAHOO	ABINASH ROUTRAY	
	WP(C)/27909/2026	MP		16845/2026
104	D-WP(C)/40894/2026	SRIKANTA KUMAR BEHERA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		16846/2026
105	D-WP(C)/40907/2026	GHANASHYAM KHILAR	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		16847/2026
106	D-WP(C)/40910/2026	BIJAYA KETAN MAHARANA	BIPIN KUMAR NAYAK	
	WP(C)/ /	MP		16848/2026
107	D-WP(C)/40899/2026	BARUN KUMAR PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		16849/2026
108	D-WP(C)/40911/2026	KRUSHNA CHANDRA MOHARANA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		16850/2026
109	D-WP(C)/29932/2026	MANOJ KUMAR BALA		
	WP(C)/21288/2026	MP		16851/2026
110	D-WP(C)/40914/2026	M/S JSW STEEL LIMITED, KENDUJHAR	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		16852/2026
111	D-WP(C)/40915/2026	ASHOK KUMAR DASH	SOURAV SUMAN BHUYAN	
	WP(C)/27936/2026	MP		16853/2026
112	D-WP(C)/39240/2026	BUGUTA JYOTI	SOUMIK SPANDAN TRIPATHY	
	WP(C)/27496/2026	MP		16854/2026
113	D-WP(C)/39242/2026	SUNITA PANDA	SOUMIK SPANDAN TRIPATHY	
	WP(C)/27499/2026	MP		16855/2026
114	D-WP(C)/39244/2026	SISIR KUMAR PADHY	SOUMIK SPANDAN TRIPATHY	
	WP(C)/27503/2026	MP		16856/2026
115	D-WP(C)/39245/2026	NILAMBAR BIVAR	SOUMIK SPANDAN TRIPATHY	
	WP(C)/27506/2026	MP		16857/2026
116	D-WP(C)/40923/2026	SUPRIYA NAYAK	PABITRA KUMAR DUTTA	
	WP(C)/ /	MP		16858/2026
117	D-WP(C)/40924/2026	SWAPNIL SWAIN	PABITRA KUMAR DUTTA	
	WP(C)/ /	MP		16859/2026
118	D-WP(C)/38252/2026	PROF.(DR.)TARUN KUMAR PANDA	SAIBRATA RATH	
	WP(C)/26254/2026	MP		16860/2026
119	D-WP(C)/38755/2026	GOPAL KRISHNA SATAPATHY	RASHMI KANTA ACHARYA	
	WP(C)/ /	MP		16861/2026
120	D-WP(C)/40925/2026	ARIANA ASSOCIATION OF ALLOTTEES, BHOJANPUR	BOBANKUMAR ACHARYA	
	WP(C)/ /	MP		16862/2026

121	D-WP(C)/40926/2026 WP(C)/ /	ABHAYA KUMAR PARIDA MP	PRATAP KESHARI DEO	16863/2026
122	D-WP(C)/40927/2026 WP(C)/ /	BANABIHARI GHADEI MP	NIRANJAN LENKA	16864/2026
123	D-WP(C)/40930/2026 WP(C)/ /	ARUN RANJIT SAHU MP	SATYA RANJAN PATI	16865/2026
124	D-WP(C)/41636/2024 WP(C)/24724/2024	SWIFTMAIL COMMUNICATIONS LTD., TAMILNADU MP	SURABANTA DASH	16866/2026
125	D-WP(C)/40918/2026 WP(C)/ /	ASUTOSH SAHU MP	SOUBHAGYA SWAIN	16867/2026
126	D-WP(C)/40942/2026 WP(C)/ /	KASHINATH SAHOO MP	SATYABRATA PANDA	16868/2026
127	D-WP(C)/40946/2026 WP(C)/ /	MADHU MARIK MP	SANJAY KUMAR SAMANTARAY	16869/2026
128	D-WP(C)/40946/2026 WP(C)/ /	MADHU MARIK MP	SANJAY KUMAR SAMANTARAY	16870/2026
129	D-WP(C)/34292/2026 WP(C)/23976/2026	RUPAK KUMAR GANTAYAT MP	SATYABRATA MOHANTY (1)	16873/2026
130	D-WP(C)/40949/2026 WP(C)/ /	SUJIT KUMAR SUNDARAY MP	SANJAY KUMAR SAMANTARAY	16874/2026
131	D-WP(C)/40954/2026 WP(C)/ /	PRATAP KUMAR DHAL SAMANTA MP	SAMEER KUMAR DAS	16875/2026
132	D-WP(C)/12413/2026 WP(C)/11446/2026	ASHAYAMAYEE BHOI MP	PRASANTA KUMAR JOSHI	16876/2026
133	D-WP(C)/40964/2026 WP(C)/ /	ABHISEK MAJUMDAR MP	AJIT KUMAR MOHANTY	16877/2026
134	D-WP(C)/40966/2026 WP(C)/ /	SAMBAL JOINT FARMING CO-OPERATIVE SOCIETY LTD., BALASORE MP	POCSANYA KUMAR SATHAPATHY	16878/2026
135	D-WP(C)/40915/2026 WP(C)/27936/2026	ASHOK KUMAR DASH MP	SOURAV SUMAN BHUYAN	16879/2026
136	D-WP(C)/40969/2026 WP(C)/ /	JIROSALAM SHG, GANJAM MP	SUKANTA KUMAR DALAI	16880/2026
137	D-WP(C)/13004/2026 WP(C)/9483/2026	SAMEER PANIGRAHI MP		16881/2026
138	D-WP(C)/17167/2017 WP(C)/17167/2017	SUDHAKAR TRIPATHY MP		16882/2026
139	D-WP(C)/40975/2026 WP(C)/ /	DIBAKAR NAIK MP	TUSAR KUMAR MISHRA	16883/2026
140	D-WP(C)/11166/2025 WP(C)/8060/2025	M/S MAA BHAGABATI RICE INDUSTRIES PVT. LTD., JAJPUR MP		16884/2026
141	D-WP(C)/40979/2026 WP(C)/ /	ZONAL MANAGER, UCO BANK, BALASORE MP	BIBEKANANDA UDGATA	16885/2026
142	D-WP(C)/40981/2026 WP(C)/ /	MAMTA BHOI @ MAMATA BHOI MP	SUNIL KUMAR PANDA	16886/2026
143	D-WP(C)/40996/2026 WP(C)/ /	SOMANATH MUDULI MP	AMIT PRASAD BOSE	16887/2026
144	D-WP(C)/40984/2026 WP(C)/ /	BINAMI SABAR MP	SOUBHAGYA KUMAR DASH	16888/2026
145	D-WP(C)/40998/2026 WP(C)/ /	BHABANI SANKAR DAS MP	SAIBRATA RATH	16889/2026
146	D-WP(C)/40985/2026 WP(C)/ /	UTTAMI SABAR MP	SOUBHAGYA KUMAR DASH	16890/2026
147	D-WP(C)/41001/2026 WP(C)/ /	HARA PRIYA BISHOI MP	BISWAPRIYA KANUNGO	16891/2026
148	D-WP(C)/40986/2026 WP(C)/ /	ERANA SABAR MP	SOUBHAGYA KUMAR DASH	16892/2026
149	D-WP(C)/40987/2026 WP(C)/ /	SUBASH SABAR MP	SOUBHAGYA KUMAR DASH	16893/2026
150	D-WP(C)/40988/2026 WP(C)/ /	PHILMAN SABAR MP	SOUBHAGYA KUMAR DASH	16894/2026
151	D-WP(C)/41004/2026 WP(C)/ /	DEBASIS PATI MP	BHASKAR CHANDRA PANDA	16895/2026
152	D-WP(C)/40989/2026	ISAKA SABAR	SOUBHAGYA KUMAR DASH	

	WP(C)/ /	MP	16896/2026
153	D-WP(C)/39595/2026	THE URBAN COOPERATIVE BANK LTD., CSUDARSHAN NANDA	
	WP(C)/27487/2026	MP	16897/2026
154	D-WP(C)/40991/2026	BASANTA SABAR SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP	16898/2026
155	D-WP(C)/40992/2026	KARANIYAL SABAR @ SABAR KARANIYAL SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP	16899/2026